

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4476
TO BE ANSWERED ON MARCH 27, 2025**

**USED WATER MANAGEMENT AND SOLID WASTE MANAGEMENT PLANTS
UNDER SBM-U 2.0**

NO. 4476. SHRI B K PARTHASARATHI:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the number of used water management plants and solid waste management plants approved and established under Swachh Bharat Mission-Urban (SBM-U) 2.0, State and year-wise; and**
- (b) the details of the funds sanctioned and disbursed for establishing such plants, State and year-wise?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): To carry forward the progress made under Swachh Bharat Mission-Urban, Swachh Bharat Mission-Urban 2.0 has been launched on 1st October, 2021 with a vision of achieving safe sanitation, scientific management of all fractions of Municipal Solid Waste (MSW) and remediation of legacy waste dumpsites. Used Water Management (UWM) is also a new component under SBM-U 2.0 to holistically deal with fecal sludge & septage in cities having less than 1 lakh population as per census 2011.

Funds under SBM-U are allocated for the entire mission period and not on yearly basis. Further under SBM-U, Central Share of funds are released to the States/Uts on the basis of demand made by States/Uts in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. as per their action plan. Further Central Assistance/Grants-in-aids up to 50% of the gap funding subject to maximum of 30% of project cost approved by State High Power Committee (SHPC) are provided to States/Union Territories for setting up of Solid Waste Management plants and Used Water management plants under Swachh Bharat Mission – Urban (SBM-U).

Under Solid Waste Management (SWM) Component of SBM-U 2.0, Central Financial Assistance (CFA) is provided for setting up of waste processing facilities such as Material Recovery Facilities (MRFs), transfer stations, composting plants, Construction and Demolition (C&D) and waste to energy plants including waste to electricity, bio-methanation plants etc. As of now, 7766 solid waste processing facilities has been established. Further, Government of India has allocated Rs. 10,930.12 crores under SWM component of SBM-U 2.0. Out of which projects having central share of Rs. 8,662.28 crores have been approved and Rs. 1999.96 crores has been claimed by the States/UTs.

Under UWM component CFA is provided for Sewage Treatment Plants (STPs)/ STP-cum-Fecal Sludge Treatment plants FSTP; laying Interception and Diversion (I&D) structures include provision of pumping stations and pumping main/gravity main upto STP, procuring adequate numbers of septic tank desludging equipments etc. As of now, 2086 used water waste processing facilities has been established. Government of India has allocated Rs. 15,926.55 crores under SWM component of SBM-U 2.0. Out of which projects having central share of Rs. 13,559.36 crores have been approved and Rs. 3131.99 crores have been claimed by the States/UTs.

Details of all the projects under SBM-U reported by States/UTs are available at SBM-U, MoHUA portal <https://sbmurban.org/swachh-bharat-mission-progress>.